12.14 hrs.

(At this stage, Shri Rajnath Sonkar Shastri, Shri Dhanik Lal Mandal and some other Members left the House)

MR. DEPUTY-SPEAKER : Mr. Jena : You read. It will be recorded.

(i) Exploitation of handloom weavers in Uttar Pradesh by middlemen.

श्री चन्द्रपाल शैलानी (हाथरस) : माननीय उपाध्यक्ष महोदय, उत्तर प्रदेश हथकरघा उद्योग में बिचौलियों द्वारा बड़े पैमाने पर घोटाला किया जा रहा है, जिसके कारण हर साल लाखों रुपए का नुकसान हो रहा है और बुनकरों का शोषण किया जा रहा है। बताया जाता है कि अधिकतर बिचौलिये उनका लायसेंस लेकर विदेशों से रेशम का धागा आयात करते हैं और 450 रुपये से लेकर 500 रुपए प्रति किलोग्राम की दर से बुनकरों को बेचते हैं जबकि इस रेशम की लागत महज 225 रुपए प्रति किलोग्राम होती है।

उत्तर प्रदेश में लगभग 70000 हथकरघे हैं जिनमें से अधिकतर वाराणसी और आजमगढ़ जिलों में हैं। उत्तर प्रदेश में शहतूत और टसर के पेड़ लगाने की योजना अभी पूरी तरह विकसित न होने के कारण वहां कर्नाटक के व्यापारियों के द्वारा रेशम मंगाया जाता है। बिचौलियों के इस घपले में उत्तर प्रदेश के भी कई व्यापारियों का हाथ है।

मेरा सरकार से अनुरोध है कि बुनकरों के हितों को ध्यान में रखकर इस संबंध में शीघ्र आवश्यक कार्यवाही की जाए और उन्हें बिचौलियों के शोषण से मुक्त कराया जाए।

(ii) Unsatisfactory working of telephone exchanges and public call offices located in Orissa

SHRI CHINTAMANI JENA : Sir, I rise to raise a matter of urgent public importance under Rule 377.

The functioning of Public Call Offices and most of the small telephone exchanges located in the State of Orissa is very unsatisfactory and millions of users in the State are suffering a lot and facing a lot of inconvenience and difficulties even after spending a lot of money towards installation charges, rent etc. In spite of approaches by the users, people's representatives like M.Ps, M.L.As and others, no remedial measure was taken and no fruitful result could come out for solution of this acute problem and on the other hand, the Department is taking stern action to realise the bills from hundreds of users and subscribers of telephones and from the guarantors towards the loss of revenue even though they are urging to withdraw their telephones and to disconnect such defunct public call offices, which are of no use in time of need. This attitude of the department has agitated the users and there is great resentment among the general public.

In the face of a serious situation, I very earnestly request the Hon. Minister for Communications to look into this problem personally and necessary action may be taken for immediate removal of such defects in telephone exchanges and Public Call Offices, located in Orissa.

(iii) Need for installation of high power transmitters in Barmer, Jaisalmer, Jodhpur, Bikaner and Sriganganagar

SHRI VIRDHI CHANDER JAIN (Barmer) : Sir, under Rule 377 I want to raise the following matter of urgent public importance.